

In addition to the above stocks, the FCI was holding 15 thousand tonnes, 6 thousand tonnes and 20 thousand tonnes of pulses (including gram) at the end of March, 1976, March, 1977 and October, 1977 respectively.

(c) A statement containing the required information is laid on the Table of the Sabha [Placed in Library. See No. LT-1190/77].

#### Completion of Rehabilitation Programme of D.P.s

1680 SHRI CHITTA BASU Will the Minister of WORKS AND HOUSING AND SUPPLY AND REHABILITATION be pleased to state

(a) whether the rehabilitation programme of the displaced persons from East Pakistan and West Pakistan has since been completed,

(b) if not, whether there is any residual problem, and

(c) whether any assessment has been made for ascertaining the actual volume of the residual problem?

THE MINISTER OF STATE IN THE MINISTRY OF WORKS AND HOUSING AND SUPPLY AND REHABILITATION (SHRI RAM KINKAR) (a) to (c) The present position of rehabilitation of displaced persons from former West Pakistan and East Pakistan is given below —

#### I Displaced persons from West Pakistan

The rehabilitation programme of the displaced persons from former West Pakistan was by and large completed long back. There is, however, some residuary work details of which, as at the end of 1976-77, are given in Chapter XVII of the Annual Report of the Department of Rehabilitation for 1976-77. In pursuance of Government policy to wind up its activities relating to the displaced persons from former West Pakistan, residuary work per-

taining to administration, management and disposal of remaining undisposed of evacuee and Government built properties and recovery of outstanding dues has been/is being entrusted to the respective State Governments. The State Governments of Punjab, Haryana (except Faridabad), Himachal Pradesh, Gujarat, Maharashtra, Bihar, Orissa, West Bengal, Uttar Pradesh, Rajasthan and Tamil Nadu have already been entrusted with the residuary work. Negotiations are in progress for similar arrangements with the State Governments of Kerala, Karnataka, Andhra Pradesh and Madhya Pradesh. Steps are being taken to transfer the remaining undisposed of lands/properties in Delhi to Delhi Administration/Delhi Development Authority.

#### II Displaced persons from former East Pakistan

Of the displaced persons from former East Pakistan, only 10,555 families are awaiting rehabilitation in the various camps/karmi shubras as on 31-10-1977. All these families are expected to be resettled by 1982-83, mostly in the Dandakaranya Project. It will take another two to three years to complete the work of issue of pattas to these settlers and to transfer the settlers villages and other institutions run by the Dandakaranya Project to the Governments of Orissa and Madhya Pradesh.

The position in regard to the residual problem of rehabilitation of displaced persons in West Bengal was reviewed by a Working Group set up by the Government in July, 1975. The Working Group's recommendations contained in its report submitted on 10th March, 1976 have been by and large accepted as stated in reply to Unstarred Question No. 3127 in the Lok Sabha on 11-7-77.